Std., High School, Secondary School and so on in metro cities;

- (b) whether such a situation would jeopardies the prospects of some poor students by not getting admission in renowned Institutions; and
- (c) whether Central Government propose to come at the rescue of such parents and students?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) In Kendriya Vidyalayas no donations are charged for admission. As regards public schools or private un-aided schools they are under the administrative control of the respective State/UT Governments depending on their location. These schools require recognition by the respective State or UT Government. The recognition conditions prescribed under the Education Acts or Rules of the concerned State or UT usually prohibit acceptance of donations, The State/UT Governments are to take action against the schools violating the provisions regulating acceptance of donations, as contained in their respective Education Act or Rules. Since there is no Central Act of school education and the majority of the schools in the country are under the administrative control of the respective State or UT Govt., the role of the Union Government is purely advisory in this matter.

#### (c) Does not arise

## पटना विश्वविद्यालय को केन्द्रीय विश्वविद्यालय का दर्जा दिया जाना

2835. श्री शंकर बयाल सिंहः नया मानव संसाधन विकास मंत्री यह बताने की कृपा करेंग कि:

- (क) क्या उन्होंने हाल ही में पटना में इस संबंध में घोषणा की थी कि पटना विश्वविद्यालय को केन्द्रीय विश्वविद्यालय का दर्जा दिया जायेगा; और
- (ख) यदि हां, तो इसे कब से लागू किया जायेगा और अब तक इस संबंध में क्या कार्यवाही की गई है ?

मानव संसाधन विकास मंत्रालय (शिक्षा विमाग और संस्कृति विभाग) में उप मंत्री (कुमारी शैलजा) (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

# केन्द्रीय विद्यालय संगठन द्वारा प्रकाशित पद्य-पद्मिकाएं

2836. थी शिवचरण सिंह : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सब है कि केन्द्रीय विद्यालय संगठम और उसके विभिन्न कर्मचारी संघों एवं संयुक्त संघय समितियों द्वारा विभिन्न पत्न-पत्तिकाएं विभिन्न तिथियों से प्रकाशित की जाती रही है;

- (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ग) इनमें से कौन-कौन सी पत्न-पित्रकाएं समाचार-पत्नों के पंजीयक द्वारा पंजीकृत हैं/थीं एवं इन्हें कब से पंजीकृत किया गया तथा इन पंजीयनों का ब्यौरा क्या है;
- (घ) क्या इनमें से प्रकाशित किसी सामग्री को आपस्तिजनक मानकर/घोषित कर प्रकाशकों के विश्वद कोई कार्यवाही की गई है अथवा की जा रही है; और
  - (क) यदि हां, तो तत्संबंधी ब्यौरा क्या है ?

मानव संसाधन विकास मंतालय (शिक्षा विभाग और संस्कृति विभाग) में उपमंत्री (कुमारी शैलजा): (क) से (ग) केन्द्रीय विद्यालय संगठन तिमाही प्रकाशन 'संगम' और मासिक समाचार पत्न 'के वीठ एसठ न्यूज' प्रकाशित करता है। ये प्रकाशन वान्तरिक परिचालन के लिए सीमित हैं। केन्द्रीय विद्यालय संगठन के छह मान्यता प्राप्त कर्मचारी संघ हैं। ये मंघ कभी-कभी पुस्तिकाएं/पित्रकाएं निकालते हैं जो कि उनके सदस्यों के परिचालन के लिए होती हैं। संयुक्त संघर्ष समिति जैसा कोई संघ नहीं है। केन्द्रीय विद्यालय संगठन द्वारा प्रकाशित पित्रकाएं समाचार पत्नों के पंजीयक के पास पंजीकृत नहीं हैं। शिक्षक संघों के एक संघ अखिल भारतीय केन्द्रीय विद्यालय शिक्षक संघ ने अपनी पित्रका समाचार पत्नों के पंजीयक के पास पंजीकृत कराई है।

(घ) और (ङ) अभी तक कोई कारंबाई नहीं की गई है। केन्द्रीय विद्यालय संगठन के सक्षम प्राधिकारी को ऐसे मामलों में आवश्यक कारंबाई करने की शक्ति है।

#### Admission in Medical and Dental Colleges of Karnataka

2837. SHRI RAGHAVJI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether Government have issued certain guidelines to the management of professional colleges, including Medical and Dental Colleges, for regulating admissions in the light of Supreme Court judgements in this regard;
  - (b) if so, what are the details thereof;
- (c) whether it is a fact that the management of various Medical Colleges of Karnataka have allotted about two hundred vacant seats to managements instead of giving them to the outside Karnataka candidates; and

(d) if so, the reaction of Government thereon?

Written Answers

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) In pursuance of the Supreme Court Judgements, the All of the Supreme Court Judgements, the All India Council for Technical Education (AICTE) has issued Regulations on 20th May, 1994 fixing noims and guidelines for charging tuition fee and other fees, and providing guidelines for admission of students to professional colleges. The Regulations concerning private medical and dental colleges are in the process of notification under the Acts of the respective Councils.

(c) and (d) The detailed information is being collected from the State Government and will be laid on the Table of the House.

### Books Published by Academies in Delhi

2838. SHRI MOHAMMED alias MEEM AFZAL

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

to Ouestions

- (a) the number of Books published by the Urdu, Hindi, Punjabi and Sanskrit Academies, of Delhi during the year 1993-94, Academy-
- (b) the amount spent on the publications of those Books during the said period Academy-wise; and
- (c) the sale proceeds of these Books received during this period, Academy-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) to (c) According to National Capital Territory of Delhi, the number of books published, amount spent on the publication of books and the sale proceeds of these books by the Urdu, Hindi, Punjabi and Sanskrit Academies of Delhi during the year 1993-94 are as given below:-

	Academy			
	Urdu	Hindi	Punjabi	Sanskrit
No. of books Published	4(Titles) 11(Reprints)	4(Titles)	6(Titles)	I(Title)
Amount spent on publications (in Rs.)	2,95,746/-	2,34,584/-	97,427/-	73,246.50
Sale proceeds of book (in Rs.)	1,10,174/-	11,340/	1,14,296.47	2,150/-

#### Affairs of ISCE

2839. SHRI V. GOPALSAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Secretary, Council for Indian School Certificate Examination was promoted and redesignated as Chief Executive Secretary; if so, when this decision was taken; and
- (b) what steps are being taken to revamp the council in view of the increasing public criticism of the functioning of the Council under the present officials?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SEUA); At the 67th meet-, ing of the Society of the Council for the Indian School Certificate Examinations (CISCE) held on 30th November, 1994 in New Delhi, it was decided to change the designation of the Secretary of the Council to 'Chief Executive and Secretary .

(b) The CISCE is an All India Board of School Education and registered under the Societies Registration Act. It is a fully autonomous body which performs its functions according to its Memorandum of Association and Rules and Regulations. The Government does not intervene in its internal matters. Accordingly, it is for the Council to take the requisite steps to improve its functioning. The Council has informed that there has been no public criticism of its functioning under the present management.

### CBI Raid at National Open School

- 2840. SHRI V. GOPALSAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether CBI raided National Open School recently; if so, the details thereof;
  - (b) whether any documents were sealed;
  - (c) whether any premises were sealed;
- (d) whether any case has been register ed in this connection; and